

Central Administrative Tribunal  
Principal Bench  
New Delhi

OA No. 4683/2014  
**This the 4<sup>th</sup> day of February, 2016**

**Hon'ble Shri Sudhir Kumar, Member (J)**  
**Hon'ble Shri Raj Vir Sharma, Member (A)**

1. Nitin Gupta, (Aged about 22 years),  
S/o Sh. Devendra Kumar Gupta  
R/o H. No. 3/331, Vijay Nagar,  
Gusaiyan Gurana Road, Baraut,  
Distt. Baghpat,  
UP-250611.
2. Sheelendra Kumar, (Aged about 25 years),  
S/o Sh. Rajpal Singh  
R/o VPO Kanakpur (Farid Nagar),  
Ghaziabad,  
UP-245 304.
3. Gajendra Sharma, (Aged about 29 years),  
S/o Sh. Gordhan Sharma  
R/o Nand Colony, Bus Stand,  
Khejardi, Distt. Jaipur,  
Rajasthan.
4. Momina Wahab, (Aged about 24 years)  
D/W/o Shri Abdul Wahab  
R/o 1597, IIIrd Floor, Pataudi House,  
Darya Ganj, New Delhi
5. Neeraj Ary, (Aged about 29 years)  
D/W/o Shri Shiv Kumar Singh  
R/o VPO, Arainpura, Distt. Karnal,  
Haryana-132114
6. Bhupila Rani Sharma, (Aged about 38 years)  
W/o Shri Pramod Sharma  
R/o T-160, Punjabi Basti,  
Near Makhan Singh Gurdwara,  
Subzi Mandir, Delhi-110007.

7. Prandeep Kumar, (Aged about 28 years)  
S/o Shri Dharm Veer  
R/o Vill & Post Dahaar,  
Teh. Sardhana,  
Distt. Meerut-250344
8. Parveen Kumar, (Aged about 32 years)  
S/o Shri Ramanand  
R/o H. N. 260, Housing Board,  
Narnaul, Distt. Mahendergarh,  
Haryana
9. Manoj Kumar, (Aged about 38 years)  
S/o Shri Kiran Pal Singh  
R/o B-113, Street No. 5 Hardev Puri  
Delhi-110093
10. Thandee Ram Meena, (Aged about 27 years)  
S/o Shri Jai Bhagwan Meena  
R/o Vill. Nichuniya, Post-Kallawas,  
The, Ramgarh Pachwara,  
Distt. Dausa, Rajasthan
11. Roshan Bhardwaj Chandra, (Aged about 33 years)  
S/o Shri Giradhar Lal Bhardwaj  
R/o Vill. Code Bssarsa,  
Via Ghathwari, Shahpura,  
Rajasthan-303120
12. Subhash Chand Gurjar, (Aged about 26 years)  
S/o Shri Dataram Gurjar  
R/o Kakarana Chota, Post Sothana,  
Teh. Viratnagar, Distt. Jaipur  
(Rajasthan) 303 102
13. Sunil Kumar Sharma, (Aged about 28 years)  
S/o Shri Mahender Kumar Sharma  
R/o E-2/102, Shastri Nagar,  
New Delhi-52
14. Kamlesh Kumar Sharma, (Aged about 25 years)  
S/o Shri Ramavtar Sharma  
R/o E-2/102, Shastri Nagar,  
New Delhi-110052
15. Sarita , (Aged about 37 years)  
D/W/o Shri Dharmendra Kumar  
R/o H. No. 74 SFS DDA, Flats,  
Pocket -2, Sec-11  
Dwarka
16. Mahesh Kumar Yadav, (Aged about 30 years)

S/o Shri Rameshwar Dayal  
 R/o Vikahayriya Post  
 Dokan Distt Sikar  
 Rajasthan

(By Advocate: Shri S.N. Sharma )

**VERSUS**

1. GNCT of Delhi, through  
 Its Chief Secretary/ Secretary  
 I P. Estate, Govt. of NCT of Delhi  
 New Delhi
2. The Chairman/Controller,  
 Deputy Controller of Exam,  
 Delhi Subordinate Services Selection Board  
 FC-18, Institutional Area,  
 Karkardooma, Delhi. .... Respondents

(By Advocate: Shri Anmol Pandita for Shri Vijay Pandita )

**O R D E R (Oral)**

**Per Sudhir Kumar, M(A)**

At the outset, learned counsel for the applicants submits that the applicants do not wish to press the M.As No. 265/2016, 266/2016 and 438/2016, which may be dismissed as withdrawn. The prayer of the applicants through their counsel is accepted, and the above M.As are dismissed as withdrawn.

2. At this juncture, learned counsel for the applicants submits that this case is covered by a common order in 18 OAs passed on 18.12.2015 by a Co-ordinate Bench of this Tribunal, a copy of which has been produced. Learned proxy counsel for the respondents submits that he does not have any objection to the present O.A. being disposed of in terms of Para 20 of the common order passed in those

18 OAs by the Co-ordinate Bench on 18.12.2015. His submission is accepted.

3. Therefore, this O.A. is also disposed of, in terms of that common order dated 18.12.2015 in those 18 OAs (supra). No costs.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

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